

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/6055/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
Presiding Officer, Labour Court,
Guwahati,

Dated Guwahati, the 12th October, 2018.

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. LCG.11/02-03/892 , dtd. 08.10.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 15.10.2018, along with station leave permission from the morning of 15.10.2018 to the evening of 19.10.2018, has been granted/rejected.

Yours faithfully,


12/10/2018
DEPUTY REGISTRAR (ADMN.-I)

